



THE HIGH COURT OF KERALA

02413

Kochi - 682 031
Dated - 04-01-2018

PROCEEDINGS

Judiciary – Charge arrangements in the court of Judicial Magistrate of First Class ,
Ottappalam- Orders issued.

ORDER NO. B1(A) - 62/2017

Shri Arun Kumar P., Nyayadhikari, Gram Nyayalaya, Malampuzha at
Pudupariyaram is placed in full Additional charge of Judicial Magistrate of First
Class, Ottappalam.

The officer will take the charge of Judicial Magistrate of First Class,
Ottappalam from the Judicial Magistrate of First Class-I, Palakkad and shall conduct
four day's sitting per week in the court of Judicial Magistrate of First Class,
Ottappalam, until further orders.



(By Order)

K Babu

Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Govt.Home(C) Dept.Thiruvananthapuram(With C/L).
- The District Judge and Chief Judicial Magistrate of Palakkad.
- The Officers and the Courts concerned.
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice K Harilal
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B3(B),B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell &
Computer cell, High Court.
- The Kerala Judicial Academy, Athani ,Aluva.
- The Administrative Records Section,High Court.
- The File/Stock File.